

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No.113**

**CP (CAA) No.25(CH)2023**  
**(2nd motion)**

**IN THE MATTER OF:**

**JBM Corporate Services Private  
Limited**

...

**Applicant Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 10.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024.

Sd/-

**Court Officer**